

1	2	3	4	5
3. NBDC, Ghazibad	75	DAC		
West Bengal				
1. BCKV, Kalyani	75	13.00	1. Nitrofix Labs, Calcutta	150
2. HFC, Durgapur	75	12.08	2. Micro Bac India Shyamnagar	84
3. HFC, Siliguri	150	20.00		
Pondicherry				
1. P. Agro Service & Ind. Corpn. Pondicherry	75	13.00		
Delhi				
			1. IARI, Pusa, New Delhi	3
Tripura				
			1. Dept. of Agric., Tripura	10
Total	8350	812.43		7975
Grand Total				16325

[English]

Adulterated Vegetables

339. SHRI A. GANESHAMURTHI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that vegetables sold in the market are sprinkled or mashed with pesticides to keep them free from pests and provide a shining look;

(b) if so, the facts thereof;

(c) whether the Government intend to check the use of pesticides on vegetables and propose to bring them under the Food Adulteration Act; and

(d) if so, the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a) to (d) Under the provisions of the Prevention of Food Adulteration Act, 1954 and the Rules framed thereunder (administered by the Ministry of Health & Family Welfare), the tolerance limits of pesticides residues in different food articles including vegetables are prescribed. Violation thereof is a punishable offence under the Act.

The Food (Health) Authorities of the States/UTs are responsible for enforcing the provisions of the Prevention of Food Adulteration Act to keep a strict vigil on the presence of pesticides residues in different food articles including vegetables.

Information Technology Industry

340. SHRI A.C. JOS : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government propose to provide all support to the Information Technology Industry;

(b) if so, the details thereof;

(c) whether any conference on the subject was held recently in New Delhi;

(d) if so, the suggestions made therein;

(e) whether the suggestions have been accepted by the Union Government; and

(f) if so, the steps being taken/proposed to be taken to implement them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) The National Task Force on Information Technology and Software Development has made recommendations for accomplishing of Infra-Infrastructure Drive, \$ 50 Billion Annual Export of IT Software and IT Services and IT for All by 2008. It has suggested various measures relating to Soft-Bonded Unit, Fiscal and Financial Policies, Procedured Simplification, Export, Investment and RBI related issues, Banking Issues, Company Law Issues, Labour Laws, Information Technology Units in DTA, Information Technology Product, Design Development for providing support to Information Technology Industry.

(c) No conference relating to support to Information Technology Industry as proposed by the National Task Force has been held recently.

(d) to (f) Do not arise.